

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/20/2018-Judl./Suptlaw/

Dated January, 2019

NOTIFICATION

No.F.6/20/2018-Judl./Suptlaw/47-151 .- In exercise of the powers conferred by the proviso to article 309 of the Constitution read with Government of India, Ministry of Home Affairs Notification No.F.1/2/70/DH(S) dated the 29th May, 1970 as amended by Notification No.F.1/2/70-DH(S) dated 25th July, 1970 and all other powers enabling him in this behalf, the Lieutenant Governor of National Capital Territory of Delhi in consultation with the High Court of Delhi is pleased to make the following rules further to amend the Delhi Higher Judicial Service Rules, 1970, namely : -

1. Short title and commencement. - (1) These rules may be called the Delhi Higher Judicial Service (Amendment) Rules, 2019.

(2) They shall come into force on the date of their publication in the official Gazette.

2. Amendment of rule 9 (3). -

In the Delhi Higher Judicial Service Rules 1970, for sub-rule (3) of rule 9, the following shall be substituted, namely: -

"(3) must have not attained the age of 45 years on the 1st day of January of the year in which the applications for appointment are invited."

By order and in the name of the
Lt. Governor of National
Capital Territory of Delhi,

(Anoop Kumar Mendiratta)
Principal Secretary (Law, Justice & L.A.)

No.F.6/20/2018-Judl./Suptlaw/47-151

Dated 25 January, 2019

Copy forwarded for information and necessary action to:

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary to Govt. of India, Ministry of Law & Justice, (Department of Justice), Shastri Bhawan, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi.
4. The District & Sessions Judge (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. Guard file.

(Anoop Kumar Mendiratta)
Principal Secretary (Law, Justice & L.A.)